

with a view to shifting the proposed alignment to further North ; and

(b) if so, result of the re-survey ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) and (b). The Government of Bihar, who are in charge of the Kosi project, have been requested in the last week of April, 1990 to make a comprehensive review of the alignment again and examine the possibilities of shifting the canal northwards to command additional areas.

Extension of Kamala Embankment upto Sisapani in Nepal

10407. SHRI BHOGENDRA JHA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether work on the extension of Kamala embankments beyond Jainagar upto Sisapani in Nepal has been undertaken ;

(b) if not, causes of delay ; and

(c) whether construction of Dam near Sisapani and hydel scheme is also being taken up by the Government and if not, reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) No, Sir.

(b) The Scheme has not yet been finalised by the State Government.

(c) The question of taking up the construction of the dam near Sisapani and hydel scheme by the Government of India does not arise since these Projects are located in Nepal and no request in this regard has been received from the Government of Nepal.

Incentives for the Doctors in the Army

10408. DR. M. SANTOSHAM : Will the Minister of DEFENCE be pleased to state :

(a) whether there is any proposal to give some incentives to Doctors in the Army, especially in border areas ; and

(b) the present facilities being enjoyed by the medical personnel in the Army in the border areas ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI M. R. KRISHNA) : (a) (No. They are entitled to the same concessions/facilities as are admissible to officers of other Arms and Services.

(b) Concessions available to all Army officers, including Medical officers during their service in border areas are :—

(i) Field service scale of rations—free of cost.

(ii) Free accommodation.

(iii) Free transport.

(iv) Separation Allowance.

(v) High altitude and uncongenial climate allowance when posted in certain prescribed areas.

(vi) First Class Railway Warrant to officer's home station every year even if the home station is beyond 600 miles.

Soviet Cartographic Aggression on India

10409. SHRI KANWAR LAL GUPTA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that despite India's protest, the Soviet Union has not vacated its cartographic aggression on Indian territory ;

(b) the name of the areas belonging to India but shown as part of China in Russian maps ;

(c) how many letters have been sent by Indian Government to U.S.S.R. in the last one year on the subject ;

(d) the details of reply received by the Government from U.S.S.R. Government ; and

(e) the steps to be taken by the Government to check such Russian moves ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) : (a) and (b). The Soviet Atlas Mira, 1967, depicts the India-China boundary more or less in accordance with the alignment shown on Chinese maps. Thus, Hunza and Nager in the north are shown within India but the Shaksgam valley (between the Aghil and Karakorum ranges) and Aksai Chin are